

S U P R E M E                      C O U R T   O F   I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1453 OF 2005

RANJITHAM

Appellant (s)

VERSUS

BASAVARAJ      &amp; ORS.

Respondent(s)

(With appln(s) for directing the accused to surrender and office report)

WITH

Criminal Appeal No. 1700 of 2005

(With appln. for stay and office report)

Date: 18/10/2011

These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s)

AR 1453/05

Mr. K.T.S. Tulsi, Sr. Adv.

Mr. S. Ravi Shankar, Adv.

Mr. Ravindra Singh, Adv.

Mr. R. Sharath, Adv.

Mr. Yamunah Nachiar, Adv.

AR 1700/05

Mr. Guru Krishna Kumar, AAG

Mr. B. Balaji, Adv.

Mr. A. prasanna Venkat, Adv.

For Respondent(s)

Mr. Nagendra Rai, Sr. Adv.

Mr. Ranakar Dash, Sr. Adv.

Mr. G. Sivabalamurugan, Adv.

Mr. Anis Mohammad, Adv.

Mr. L.K. Pandey, Adv.

....2/-

: 2 :

UPON hearing counsel the Court made the following

O R D E R

Arguments heard in part.

For further arguments, put up on October 19, 2011 as first case at the top of the Board.

(N.S.K. Kamesh)  
Court Master

(Sneh Bala Mehra)  
Court Master